

9. Details of any security held, the value of the security, and the date it was given

Alchemist Asset  
Reconstruction Company



I. All that piece and parcel of property bearing Private No. 103, situated on First Floor, Municipal No. 2606-2607, situated at Naiwala Estate, Gali No. 4 and 5, Beadonpura, Main Gurudwara Road, Karol Bagh, New Delhi belonging to personal guarantor namely Mr. Praveen Gupta

Copy of Memorandum of Deposit of Title Deeds dated May 03, 2007 for the property

bearing Private No. 103, situated on First Floor, Municipal No. 2606-2607, situated at Naiwala Estate, Gali No. 4 and 5, Beadonpura, Main Gurudwara Road, Karol Bagh, New Delhi belonging to personal guarantor namely Mr. Praveen Gupta is annexed hereto as **Annexure 88**.

Copy of Letter of Authority dated October 28, 2015 executed by Mr. Praveen Gupta in favour of Lender with respect of creation of Mortgage for Overdraft/BG/LC limit is annexed hereto as **Annexure 89**.

- II. All that piece and parcel of Commercial Shop bearing Private No. 8, having super area of 230 sq. ft. situated on Ground Floor, Gali No. 4, Property No. 2606-2607, situated at Naiwala Estate, Beadonpura, Main Gurudwara Road, Karol Bagh, New Delhi-110005 belonging to personal guarantor namely Mr. Jai Singh Goel.

Copy of Memorandum of Deposit of Title Deed dated May 03, 2007 for the property bearing no. 8, having super area of 230 sq. ft. situated on Ground Floor, Gali No. 4, Property No. 2606-2607, situated at Naiwala Estate, Beadonpura, Main Gurudwara Road, Karol Bagh, New Delhi-110005 belonging to personal guarantor namely Mr. Jai Singh Goel is annexed hereto as **Annexure 90**.

Copy of Letter of Authority dated October 28, 2015 executed by Mr. Jai Singh Goel in favour of Lender with respect of creation of Mortgage for Overdraft/BG/LC limit is annexed hereto as **Annexure 91**.

- III. All that piece and parcel of property i.e. entire Ground Floor (except a shop which is already sold out) measuring 422 sq. ft. and entire first floor without terrace/roof rights (totally measuring 955 sq. ft.) bearing Municipal No. 2583 to 2604-5(Part), towards Gali No. 5, comprised in Khasra No. 2112/264, Ward No. XVI, in Block M situated at Naiwala Estate, Beadonpura, Main Gurudwara Road, Karol Bagh, New Delhi-110005 belonging to personal guarantor namely Mrs. Ginni Devi.

Copy of Memorandum of Deposit of Title Deed dated May 03, 2007 for the property



i.e. entire Ground Floor (except a shop which is already sold out) measuring 422 sq. ft. and entire first floor without terrace/roof rights (totally measuring 955 sq. ft.) bearing Municipal No. 2583 to 2604-5(Part), towards Gali No. 5, comprised in Khasra No. 2112/264, Ward No. XVI, in Block M situated at Naiwala Estate, Beadonpura, Main Gurudwara Road, Karol Bagh, New Delhi-110005 belonging to personal guarantor namely Mrs. Ginni Devi is annexed hereto as **Annexure 92.**

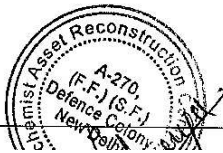
Copy of letter of Authority dated October 28, 2015 executed by Mrs. Ginni Devi in favour of Lender with respect of creation of Mortgage for Overdraft/BG/LC limit is annexed hereto as **Annexure 93.**

IV. All that piece and parcel of Commercial Shop bearing Private No. 308-A, having super area of 362.30 sq. ft., on Third Floor, Towards Gali No. 4, Property No. 2606 & 2607, situated at Naiwala, Beadonpura, Main Gurudwara Road, Karol Bagh, New Delhi-110007 belonging to personal guarantor namely Mr. Ashok Kumar Goel;

Copy of Memorandum of Deposit of Title Deed dated May 03, 2007 for the Commercial Shop bearing Private No. 308-A, having super area of 362.30 sq. ft., on Third Floor, Towards Gali No. 4, Property No. 2606 & 2607, situated at Naiwala, Beadonpura, Main Gurudwara Road, Karol Bagh, New Delhi-110007 belonging to personal guarantor namely is annexed hereto as **Annexure 94.**

Copy of Letter of Authority dated October 28, 2015 executed by Mr. Ashok Kumar Goel in favour of Lender with respect of creation of Mortgage for Overdraft/BG/LC limit is annexed hereto as **Annexure 95.**

V. All that piece and parcel of Commercial building situated at Shop No. 7, first Floor in the leasehold property bearing municipal No. 2652 and 2653 comprised in Plot Nos. 40, 41 and 42, Block-1, out of Khasra No. 232, 233 and 234 (Stutee Building) measuring 725 sq. ft. without terrace/roof rights, situated at Bank Street, Naiwala Estate, Karol Bagh, New



Delhi belonging to Personal Guarantor namely Mr. Ashok Kumar Goel.

Copy of Memorandum of Deposit of Title Deed dated February 16, 2009 for the Commercial building situated at Shop No. 7, first Floor in the leasehold property bearing municipal No. 2652 and 2653 comprised in Plot Nos. 40, 41 and 42, Block-1, out of Khasra No. 232, 233 and 234 (Stutee Building) measuring 725 sq. ft. without terrace/roof rights, situated at Bank Street, Naiwala Estate, Karol Bagh, New Delhi belonging to Personal Guarantor namely Mr. Ashok Kumar Goel is annexed hereto as **Annexure 96**.

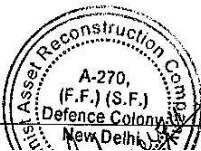
Copy of Letter of Authority dated October 28, 2015 executed by Mr. Ashok Kumar Goel in favour of Lender with respect of creation of Mortgage for Overdraft/BG/LC limit is annexed hereto as **Annexure 97**.

VI. All that piece and parcel of commercial building property situated at Shop No. 2, 1st Floor, in the leasehold property bearing Municipal No. 2652 & 2653 in Plot No. 40, 41 and 42, Block-1, out of Khasra No. 232, 233 and 234 (Stutee Building) measuring 620 sq. ft., without terrace/roof rights, situated at Bank Street, Naiwala, Karol Bagh, New Delhi-110005 belonging to Personal Guarantor namely Mr. Ashok Kumar Goel.

Copy of Memorandum of Deposit of Title Deed dated February 16, 2009 for the commercial building property situated at Shop No. 2, 1st Floor, in the leasehold property bearing Municipal No. 2652 & 2653 in Plot No. 40, 41 and 42, Block-1, out of Khasra No. 232, 233 and 234 (Stutee Building) measuring 620 sq. ft., without terrace/roof rights, situated at Bank Street, Naiwala, Karol Bagh, New Delhi-110005 belonging to Personal Guarantor namely Mr. Ashok Kumar Goel is annexed hereto as **Annexure 98**.

Copy of Letter of Authority dated October 28, 2015 executed by Mr. Ashok Kumar Goel in favour of Lender with respect of creation of Mortgage for Overdraft/BG/LC limit is annexed hereto as **Annexure 99**.

VII. All that piece and parcel of commercial



property on Upper Ground Floor Municipal No. 10409 (16-A/B on Plot No. 8, in Block 16A, comprised in Khasra No. 1741/1147, admeasuring 1950 sqft. situated at Western Extension Area, Karol Bagh, New Delhi belonging to Corporate Guarantor namely Bhavya Gold Pvt. Ltd.

Copy of Memorandum of Deposit of Title deed dated of commercial property on Upper Ground Floor Municipal No. 10409 (16-A/B on Plot No. 8, in Block 16A, comprised in Khasra No. 1741/1147, admeasuring 1950 sqft. situated at Western Extension Area, Karol Bagh, New Delhi belonging to Corporate Guarantor namely Bhavya Gold Pvt. Ltd. is annexed hereto as **Annexure 100**.

Copy of Letter of Authority dated October 28, 2015 executed by Bhavya Gold Pvt. Ltd. in favour of Lender with respect of creation of Mortgage for Overdraft/BG/LC limit is annexed hereto as **Annexure 101**.

8. Details of any security held, the value of the security, and the date it was given

**Reliance Commercial Finance Limited**

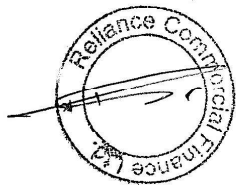
In respect of Loan No. 1 on 30.09.2016, charge in favour of Financial Creditor qua Commercial Property bearing no. XVI/2633 & XVI/2634, Ground Floor Portion, Plot No. 249 & 250, Block M Bank Street, Naiwala, Karol Bagh, Delhi-110005 was registered by the Corporate Debtor with Registrar of Companies, NCT of Delhi & Haryana. Value: unknown

In respect of Loan No. 2 on 30.09.2016, charge in favour of Financial Creditor qua Commercial Plot No. 5, Block-12, Karol Bagh, New Delhi-110005 was registered by the Corporate Debtor with Registrar of Companies, NCT of Delhi & Haryana. Value: unknown

In respect of Loan No. 3 on 30.09.2016, charge in favour of Financial Creditor qua Residential Property bearing No. 2202 Plot/Khasra No. 548, Block-J, Gali No. 63 & 64, Naiwala Karol Bagh, New Delhi-110005 (entire third floor) was registered by the Corporate Debtor with Registrar of Companies, NCT of Delhi & Haryana. Value: unknown

In respect of Loan No. 4 on 30.09.2016, charge in favour of Financial Creditor qua Commercial Property bearing Plot No. 8, Ground Floor, Block-16A, W.E.A. Karol Bagh, New Delhi-110005. Value: unknown

In respect of Loan No. 5 on 30.09.2016, charge in favour of Financial Creditor qua Commercial Property bearing Plot No. 8, Ground Floor, Block-16A, W.E.A. Karol Bagh, New Delhi-110005. Value: unknown



8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN <b>Tata Capital</b>	Nil
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